

(b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT. - 1576/00]

(v) (a) Fifteenth Annual Report and Accounts of the Ranchi Ashok Bihar Hotel Corporation Limited, Patna for the year 1997-98, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

II. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. LT. - 1577/00]

Supplementary Action Taken Report on the Recommendations of the Kargil Review Committee

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI HARIN PATHAK) : Sir, I lay on the Table a copy (in English and Hindi) of the Supplementary Action Taken Report on the Recommendations of the Kargil Review Committee. [Placed in Library. See No. LT. - 1614/00]

Arbitration Award for Department of Posts and Telecom and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

I. The Board of Arbitration Award CA No.9(a) of 1980 *i.e.* reduction of working hours of operative offices of Department of Posts and Telecom announced on 21.2.1983.

II. Statement by Government on the proposal not to accept the Award in Compulsory Arbitration Reference No.9(a) of 1980 announced on 21.2.1983 in respect of reduction of the working hours of the operative offices of the Department of Posts and Department of Telecommunications. [Placed in Library. See No. LT. - 1580/00]